

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.11.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 245/2021 & IA No.512/2021	Omega Elevators V Prajay Properties Pvt Ltd	Saurabh Jain	
2.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589,590 & 591/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Sandeep Bajaj Aakanksha Nehra	
3.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp.App (AT)(CH)(Ins) No. 213/2021	Jain Heights and structures Pvt Ltd & Anr V Bheemasamudra Land Developers and Builders	Adeesh Anto, Sakthivel Ajeesh Kumar	R & P Partners
5.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivadutt Bannanje & Anr	Ankita Paul	Raghuram Cadambi (Vakalat Not Filed)
6.	Comp App (AT)(CH)(Ins) No. 229/2021	Aayas Trade Services P Ltd V Mantri Developers P Ltd	Vinod Kumar Srinivasan	Respondent Served on 04/10/2021
7.	Comp App (AT)(CH)(Ins) No. 230/2021	Shakti International P Ltd V Pandi Devi Oil P Ltd	Thriyambak J Kannan	Surendran
8.	Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasani Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4 Antony R Julian R6, R8 & R9

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhruvish Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3
11.	Comp App (AT)(CH)(Ins) No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd) And IA No. 136/2021, 137/2021 & 138/2021 – Rama Rao	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2

		IA No. 477/2021 & 478/2021 – S. Sathyanarayanan		
12.	TA No. 89/2021 & 90/2021 (Comp App (AT)(Ins) No. 791/2020 & 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

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CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)